

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1248

ANSWERED ON:03.03.2016

New National Highways

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**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the criterion adopted by the Government for construction of new National Highways (NHs) in the country along with the details of the new NHs constructed in the country during each of the last three years and the current year, State/UT-wise;
- (b) the details of the funds allocated/released by the Government for construction of such NHs in the country along with its utilisation during the said period, State/UT-wise;
- (c) the mechanism put in place by the Government for monitoring the optimum/proper utilisation and to restrict diversion of such funds across the country;
- (d) whether certain engineering defects in construction of such NHs have come to the notice of the Government during the said period, if so, the details thereof, NH-wise; and
- (e) the remedial measures taken by the Government to remove such defects and achievements thereof?

**Answer**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) The construction and maintenance of National Highways (NHs) including new national highways in the country is a continuous process and proposals for NHs construction are sanctioned on the basis of inter-se priority and availability of funds and traffic levels. The State/UT-wise details of the NHs constructed in the country during each of the last three years and the current year are at Annexure-I.

(b) The State/UT-wise details of the funds allocated/utilized by the Government for construction of NHs in the country are at Annexure-II.

(c) The utilization of funds in a particular project depends on the mode of implementation and is governed under project specific concession agreement/contract agreement. Monitoring is done by the project authorities, the HQs and at the highest level in the Ministry on a regular basis.

(d) and (e) No Madam. The National Highways are constructed as per the IRC guidelines and Ministry's standard specifications for Roads and Bridge works by adopting e-tendering. Whenever there is a defect in the construction, the same is rectified by the contractor within the defects liability period. Regular Meetings of Infrastructure Committee headed by Minister for Shipping, Road Transport & Highways are being taken for regular monitoring of projects. Apart from this, regular review meetings are held with project developers, State Governments and contractors in Head Quarter as well as in field offices with the implementing agencies for removing hurdles in timely completion of projects.